

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DATED 21-11-2002.

None appeared on behalf of the Applicant. However, Shri J.K.Nayak, learned ASC appearing for the Respondents was present. He submitted that Writ Petition (OJC No. 6870/1999) filed by the Applicant obtaining permission to continue in his present place, continues in the High Court of Orissa and the matter is yet to be finally heard by the Hon'ble High Court, of Orissa. In view of the above, this OA may await till the final disposal of the above writ petition. Registry may watch the progress of the case and learned counsel for both sides, are also requested to keep the registry informed about the development of the matter pending in the Hon'ble High Court of Orissa. Copy of this order be given to learned counsel for both sides.

Vice-Chairman

For Admin

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20-11-02

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